

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1909
ANSWERED ON:04.12.2014
IHHL UNDER MGNREGS
Thota Shri Narasimham

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has ordered revision of decision which allowed States to seek funds from the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for constructing Individual Household Latrines (IHHL) under the guidelines of the Nirmal Bharat Abhiyan;

(b) if so, the details thereof;

(c) whether the sanitation facilities as one of the permissible works under the Scheme was made on the basis of requests from State Governments; and

(d) if so, the details thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (d): No, Madam. Construction of individual household latrines (IHHLs) is one of the permitted works under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). However, the earlier practice of part fund coming from Nirmal Bharat Abhiyan (NBA) and part from the MGNREGS has been discontinued in view of the field level difficulties.